सिंध से आये विस्थापित परिवारों का पुनर्वास

2261. **श्री लाल कृष्ण आडवाणी :**
डा० भाई महावीर :

क्या पूर्ति तथा पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 1971 के भारत-पाक युद्ध के दौरान सिंध से विस्थापित होकर लगभग 8 हजार परिवार भारत आये थे, जिनमें से लगभग 3 हजार परिवारों का पुनर्वास अभी किया जाना है ;

(ख) क्या यह भी सच है कि केन्द्रीय सरकार ने शेष सभी विस्थापित व्यक्तियों का राजस्थान नहर परियोजना में पुनर्वास करने के लिए राजस्थान सरकार को लगभग 9 करोड़ रुपये का अनुदान देना स्वीकार किया था ;

(ग) यदि हां, तो उसका ब्यौरा क्या है और इस सम्बन्ध में अब तक क्या प्रगति हुई है ; और

(घ) इस पुनर्वास योजना का लागू किये जाने का कार्य कब तक पूरा किये जाने का विचार है ?

†[**Rehabilitation of displaced families from Sind**

2261. SHRI LAL K. ADVANI:
DR. BHAI MAHAVIR:

Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that about eight thousand displaced families from Sind had crossed over to India during the 1971 Indo-Pak war out of which about 3 thousand families are yet to be rehabilitated;

(b) whether it is also a fact that the Central Government had agreed to give grant of about nine crores of rupees to the Rajasthan Government for rehabilitation of all the remaining displaced persons in the Rajasthan Canal Project;

(c) if so, what are the details thereof and the progress so far made in this regard; and

(d) by when the implementation of this Rehabilitation scheme is purposed to be completed?]

पूर्ति और पुनर्वास मंत्रालय में उपमंत्री (श्री पी० के० थुंगन) : (क) जी हां, राहत शिविरों में रखे गए 8600 विस्थापित व्यक्ति परिवारों में से लगभग 4300 परिवारों का पुनर्वास अभी किया जाना है, जिनमें से 3000 परिवारों का पुनर्वास राजस्थान नहर परियोजना क्षेत्र में किया जाना है।

(ख) जी, हां। (810.00 लाख रुपए राज्य सरकार को सीधे ऋण के रूप में और 90.00 लाख रुपए अनुदान के रूप में)।

(ग) प्रत्येक पात्र परिवार को लगभग 16 एकड़ भूमि के एक मुरब्बा के विकास की लागत आवंटित की जानी है। राज्य सरकार को प्रति परिवार 27,000 रुपए की दर से सीधा ऋण दिया जाना है जो वह आसान किश्तों में विस्थापित व्यक्तियों से वसूल करेगी।

राज्य सरकार को 3000 रुपये प्रति परिवार की दर से आधारभूत सुविधाएं प्रदान करने हेतु अनुदान दिया जाना है।

राज्य सरकार को 9.00 करोड़ रुपए की पूरी राशि इन परिवारों को प्रति माह राहत शिविरों से पुनर्वास स्थलों को भेजने को दृष्टि में रखते हुए दी जाएगी।

(घ) इन सभी 3000 विस्थापित परिवारों को चालू वित्तीय वर्ष के अन्त तक राजस्थान नहर परियोजना क्षेत्र में पुनर्वास स्थलों को भेजने के लिए प्रयत्न किए जा रहे हैं।

† [ ] English translation.

†[THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI P. K. THUNGON): (a) Yes, Sir. Out of 8600 displaced person families admitted in relief camps about 4300 families are yet to be rehabilitated, out of which 3000 familes are to be rehabilitated in Rajasthan Canal Project area.

(b) Yes, Sir. (Rs. 810.00 lakhs as direct loan to the State Government and Rs. 90.00 lakhs as Grant).

(c) Cost of development of one murabba of land measuring about 16 acres is to be allotted to each eligible family. A sum of Rs. 27,000 per family is to be advanced to the State Government as direct loan which in turn is to be recovered by them from thhe displaced persons in easy instalments.

Cost of providing infrastructural facilities @ Rs. 3,000 per family is to be advanced to the State Government as Grant.

The entire amount of Rs. 9.00 crores will he released to the State Government keeping in view the movement of these families from relief camps to rehabilitation sites monthwise.

(d) Efforts are being made to shift all the 3000 displaced person families to the rehabilitation sites in Rajasthan Canal Project area by the end of current financial year.]

Death of a power executive engineer

2262. SHRI JAGDISH PRASAD MATHUR:
SHRI LAKHAN SINGH:

Will the Minister of ENERGY be pleased to state:

(a) whether his attention has been drawn to recent Press report to the effect that U. P. Power Minister, upon the death of a Power Executive Engineer on duty in September last, had announced that his widow would be given a suitable job and his family would get a total amount of Rs. 1 lakh including Rs. 40,000 from insurance and Rs. 20,000 gratuity besides a family pension of Rs. 500 per month;

(b) if so, whether Government propose to advise other State Governments to accord similar grants in similar circumstances to the Government servants; and

(c) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The U.P. Government have stated that the following benefits have been extended to the bereaved family of the Executive Engineer:—

(i) Ex-gratia	40,884.00
(ii) Gro p Insurance	40,000.00
(iii) Gratuity	19,116.00
TOTAL	1,00,000.00

The widow of the Executive Engineer has also been provided with a suitable job in the Board. Sanction of family pension is in process.

(b) and (c) As regards such advice being given to other State Governments to extend similar benefits, it may be stated that these matters are entirely within the purview of the State Governments and they are competent to accord such benefits to their employees.

Coal stock position of steel plants and thermal power stations in September and October, 1980

2263. SHRI JAGDISH PRASAD MATHUR:

SHRI LAKHAN SINGH:

SHRI PYARELAL KHANDELWAL:

Will the Minister of ENERGY be pleased to state:

(a) the position of coal in stock in Bhilai and in other public sector steel

† [ ] English translation.